OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) , TIS HAZARI COURTS : DELHI

<u>ORDER</u>

Reg. : Detention of Civil Judges during Summer Vacation, 2025.

In pursuance of Hon'ble High Court of Delhi, New Delhi Order No.15/D-3/Gaz.IA/DHC/2025 dated 30.05.2025 and in partial modification to this office earlier Order No.704/15134-15163/S.V./Gaz./PDJ West/2025 dated 27.05.2025 and High Court of Delhi, New Delhi Notification No.33/I-G-4/Genl.-I/DHC dated 07.10.2024, I hereby detain the following Civil Judges to dispose of urgent applications pertaining to Civil Courts (Courts of DJS), during the ensuing Summer Vacation 2025, on the dates mentioned below against their respective names :-

SI. No.	Name of Civil Judge	Link Civil Judge	Period of detention	Room No.
1	Sh. Vikas Madaan, CJ-01	Sh. Dev Saroha, CJ-04	16.06.2025 to 21.06.2025	118
2	Sh. Dev Saroha, CJ-04	Sh. Kautuk Bhardwaj, CJ-03	23.06.2025 to 27.06.2025	156
3	Sh. Kautuk Bhardwaj, CJ-03	Sh. Vikas Madaan, CJ-01	28.06.2025 & 30.06.2025	181

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and they are to ensure that they are available on the dates on which they have been detained.

The office of the West District will remain open daily from 10.00 am to 5.00 pm except on holiday, if any.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during Summer Vacation, 2025.

The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty. Λ

Thanking you,

ours sincerel

PRINCIPAL DISTRICT & SESSIONS JUDGE

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/S.V./Gaz./PDJ West/2025 Copy forwarded to :

Dated, Delhi the 04/6/31

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQ), Delhi.
- 3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
- 4. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
- 5. The Judicial Officers concerned with the request to detain their staff during summer vacation (they shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during winter vacation 2025).
- 6. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
- 7. The Senior Civil Judge, West District, Tis Hazari Courts, Delhi.
- 8. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
- 9. The Branch Incharge, Filing Section and Care Taking Branch, Record Room, West District, Tis Hazari Court, Delhi.
- 10. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
- 11. The PRO, Tis Hazari Court, Delhi.
- 12. PS Office of Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
- 13. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
- 14. For uploading on LAYERS.
- For uploading on centralized website through LAYERS.
- 16. The Secretary Bar Association, Tis Hazari Count, Delhi.
- 17. Notice Board, West District, Tis Hazari Court, Delhi.

SESSIONS JUDGE PRINCIPAL DISTRICT WEST DISTRICT N